

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 108
(IB)-221(PB)/2020

IN THE MATTER OF:

M/s. Trutek Fastners Pvt Ltd Applicant/petitioner
Vs.
M/s. Bhasin Infotech & Infrastructure Pvt Ltd. Respondent

SECTION:

Under Section 9 of IBC, 2016

Order delivered on 17.01.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -
For the Respondent : -

ORDER

For order see, CP. No. (IB)-243(PB)/2018.

17.01.2020
Ritu Sharma